

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.174/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company		Satish Chandra Lakhotia & Ors.-Versus-A-One Association of Alliance Club & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Anirban Ray, Advocate
2. Mr. Prithviraj Singh, Advocate
3. Mr. Shekhar Singh Sen, Advocate
4. Mr. Subhanshu Singh, Advocate

for the petitioners

1. Rupak Ghosh
2. S.K. TIWARI
3. A. Choudhary

for respondents

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Pleadings are complete. Both the parties are directed to file written submissions within 15 days with a copy in advance to the opposite parties.

List on 08/12/2017 for arguments.

Jc

(Jinan K.R.)
Member (J)

Jc

(Vijai Pratap Singh)
Member (J)